



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WP(C)/1404/2016 FIXED	RUMI DEKA DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MRM RAHMAN MR.S RANA MS.S DAS	MR G P BHOWMIK (R-4) MR. S S ROY (GA, ASSAM) MR. P K SARMA (R-4) MS J DEKA (R-4) MS. B BHUYAN (R-4) MR. D DOLEY, GA(R-2&3) MS. M MAHANTA (R-4)
ORDERS				
41	WP(C)/2389/2021 FIXED	MD. AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PWD ROAD

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LEAVE NOTE OF ADVOCATES FOR 19/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
33	WP(C)/1877/2021 FIXED	NASIRAN BEGUM @ NASIRAN KHATUN @ NASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
34	WP(C)/716/2021 FIXED	SOLEMAN FAKIR @ SALMAN FAKIR Versus THE UNION OF INDIA AND 7 ORS.	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
35	WA/106/2019 FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
36	I.A.(CrI.)/200/2021 WITH OFFICE NOTE, LCR 4 FILES & P.B.2 NOS., FIXED in CrI.A./360/2019 WITH CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
	WITH CrI.A./360/2019	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
37	CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
38	WITH CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	MS. S K NARGIS SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./817/2021 FIXED	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION				
46	WP(C)/1869/2021 FIXED	SHYAMAL MANDAL AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	SC, PNRD
47	WP(C)/2749/2021 CAVT. NO.02422/021, B/O	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M CHETIA MR J DAS MR. M GOGOI	GA, ASSAM MR. D P BORAH FOR CAVEATOR
ADMISSION				
48	WP(C)/983/2020 FIXED	M/S. SPEY BOTTLERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR K P PATHAK MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH SC, RAILWAY

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	CRP(I/O)/43/2021 CAVT. NO.01922/021, FIXED	ASSISTANT GENERAL MANAGER OF INDUSTRIAL REVENUE COLLECTION AREA (IRCA), APDCL Versus SUNIL SARAF	MR B D DAS MR. P BHOWMICK MS K PHUKAN	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA FOR CAVEATOR
46	CRP(I/O)/42/2021	ASSISTANT GENERAL MANAGER OF INDUSTRIAL REVENUE COLLECTION AREA (IRCA), APDCL Versus SUNIL SARAF	MR B D DAS MR. P BHOWMICK MS K PHUKAN	

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH-IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
47	WP(C)/77/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED	GA, ASSAM MR. S KATAKI MR A SARMA, SC, AFDC MS. R DUTTA
48	WP(C)/1762/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MR A HAI MS. N SULTANA	SC, FISHERY
ORDERS				
49	I.A.(Civil)/1599/2020 FIXED in WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	
	WITH WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	MR. N C DAS SC, APDCL
50	I.A.(Civil)/970/2021 (CONNECTED WITH ITEM NO. 21 IN THE DAILY CAUSELIST), FIXED in WP(C)/1179/2020	BINAPANI KAKATI @ BINAPANI DAS KAKATI Versus THE MANAGING DIRECTOR AND 3 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MR. S S S RAHMAN SC, APEX BANK

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